

From,

Rajiv Sharma, HJS  
Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad.

To,

Dr. Geeta Oberoi,  
Director In-charge,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P.)

No. 348 /Admin.(Services)/2016

Dated: Allahabad: July 22, 2016

**Subject: Nominations for Programmes scheduled to be held in the month of August, 2016 & September, 2016 at National Judicial Academy, Bhopal.**

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg. (2016-17) /3236 dated 16.07.2016 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the training programme scheduled in the month of August 2016 & September, 2016 at National Judicial Academy, Bhopal which are as under:

Sl No	Prog No.	Duration in days	Programme Date		Name of the Programme	Nominated Officers
1	P-986	2	13.08.16	14.08.16	<i>Annual National Seminar on Working of the NDPS Courts in India</i>	1.Sri Umesh Chandra Sharma, Additional District & Sessions Judge, Balrampur. 2.Sri Mohd. Husain, Additional District & Sessions Judge, Rae Bareli. 3. Sri Lal Bahadur-II, Additional District & Sessions Judge, Bahraich 4. Sri Ajay Tyagi, Additional District & Sessions Judge, Etah
2	P-987	2	20.08.16	21.08.16	<i>Annual National Seminar on Working of the Human Rights Courts in India</i>	1.Sri Sarvesh Kumar, Additional District & Sessions Judge, Ambedkar Nagar 2. Sri Lal Chandra-II, Additional District & Sessions Judge, Baghpat 3. Sri Krishna Kumar Asthana, Additional District & Sessions Judge, Banda 4. Sri Vidya Shanker Patel, Additional District & Sessions Judge, Basti
3	P-990	2	10.09.16	11.09.16	<i>Workshop on Sentencing at the Trial Court Level</i>	1. Sri Mohd. Faiz Alam Khan, District & Sessions Judge, Shajahanpur 2. Sri Umesh Kumar Sharma, District & Sessions Judge, Mainpuri 3. Sri Kautilya Gaur, District & Sessions Judge, Pilibhit
4	P-991	2	17.09.16	18.09.16	<i>Annual National Seminar on Functions of the Registrar General in Different High Courts</i>	Sri Dinesh Kumar Singh-I, Registrar General, High Court, Allahabad

5	P-992	2	24.09.16	25.09.16	<b><i>Annual National Seminar on Working of the First Level Commercial Courts in India</i></b>	1.Sri Syed Waiz Mian, Judicial Member, Commercial Tax Tribunal, Aligarh 2. Sri Rama Shanker, Judicial Member, Commercial Tax Tribunal, Varanasi
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**Yours faithfully,**

Sd/-

**Registrar (Judicial) (Services)**

**No. 348 (i) /Admin.(Services)/2016                      Dated: July 22, 2016**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Dinesh Kumar Singh-I, Registrar General, High Court of Judicature at Allahabad with the request to kindly participate in the said training programme under intimation to the Court.
3. Sri Mohd. Faiz Alam Khan, District & Sessions Judge, Shahjahanpur, Sri Umesh Kumar Sharma, District & Sessions Judge, Mainpuri and Sri Kautilya Gaur, District & Sessions Judge, Pilibhit with the request to kindly participate in the said training programme.
4. The District & Sessions Judges, Balrampur, Raebareli, Bahraich, Etah, Ambedkar Nagar, Baghpat, Banda and Basti with the request to kindly inform the officers concerned accordingly.
5. The Chairman, Commercial Tax Tribunal, Lucknow with the request to kindly inform the officers concerned accordingly.
6. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Assistant Registrar (Services)**